

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP No.31/Chd/Hry/2018

In the matter of:

Satish G.Hiremath.

....Petitioner.

Versus.

Sun-n-Shade Holding Pvt. Ltd.

....Respondent.

Present: None.

The Hon'ble Member (Judicial) is on official tour, hence the
matter is adjourned to 07.03.2018.

Sd/-
Court Officer.

February 20, 2018.
Ashwani